

ITEM NO.804

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 922/2023

(Arising out of impugned final judgment and order dated 13-07-2022 in WA No. 3976/2022 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SEEMA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 25-07-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Alakh Alok Srivastava, AOR
Mr. Chandan Kumar Singh, Adv.
Mr. Sankalp Tiwari, Adv.

For Respondent(s) Mr. Vishnu Shankar Jain, AOR

Mr. M. R. Shamshad, AOR
Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.
Mr. Gaurav Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the notified date i.e.04.08.2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR